

MA 371/99
5.8.99
AO 646/99

Mr.K.Venkateswara Rao, for the applicant and Mr.B.N.Sharma, for the respondents.

It is very unfortunate that the department inspite of repeated instructions is not filing the reply. This tendency has to be curbed by the department.

The applicant had been reverted from the post of TTA. Those who can write the examination for JTO should be working as TTA. As the applicant is not a TTA till such time his earlier OA for reversion has been set aside he cannot aspire to sit for the examination. If the earlier order of the reversion of the other OA is set aside then he can ask for consequential relief in that OA.

In view of that the M.A. is dismissed.



(HRRN)

M(A)



(HDHNJ)

VC

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